

(b) if so, whether Government finalised the list of officers proposed to be inducted and details thereof;

(c) if not, the reasons therefor; and

(d) whether Government have fixed a time limit for implementing the decision ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) :

(a) The Government decided in March, 1984 to upgrade the pay scales of the posts of Field Exhibition Officers and Exhibition

Assistants with a view to facilitate their inclusion in the appropriate grades of the Central Information Service.

(b) and (c). The actual induction of the incumbents can be made only after they are assessed suitable for appointment in the relevant grades of the Service. Their personnel data and other necessary documents are in the process of completion to enable the Union Public Service Commission to assess their suitability for the purpose.

(d) Whereas all efforts will be made to complete the process of induction of the officers concerned into the service, it is not possible to lay down any specific time frame for the same.

Loss Suffered by ESIC

3894. **SHRI M. RAGHUMA REDDY :** Will the Minister of LABOUR be pleased to state :

(a) whether the Employees State Insurance Corporation after running profitably for many years has joined the ranks of losing public sector undertakings;

(b) if so, details thereof;

(c) whether Government have decided to expand the scheme to the workers whose monthly income is Rs. 1600/- to sustain losses; and

(d) if so, the details of proposals to get more profit to Employees State Insurance Corporation ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) and (b). The E.S.I. Corporation is a service Organisation responsible for administering the ESI Scheme and not a Public Sector Undertaking run on commercial basis. It is, however, a fact that the revenue budget of the Corporation for the year 1983-84 was in deficit of Rs. 2.31 crores. The Corporation is likely to have some deficit during the year 1984-85 also. These deficits are mainly due to reduction in the contribution income on account of the employees drawing wages beyond Rs. 1000/- going out of coverage and increase in expenditure on provision of medical benefit and payment of cash benefits.

(c) The wage limit for coverage under the Act has been raised from Rs. 1000/- to Rs. 1600/- per month with effect from 27.1.1985, so as to extend the beneficial provisions of the Act to a large number of employees who had gone out of coverage due to rise in their wages beyond Rs. 1000/-.

(d) Does not arise.

[Translation]

Houses for Low and Middle Income Group

3895. **SHRI JAGDISH AWASTHI :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Delhi Development Authority builds houses for middle and low income groups on hire-purchase basis;

(b) if so, the time by which new registration for these houses is likely to be started in near future; and

(c) if not, the reasons therefor ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) Yes, Sir.

(b) and (c). DDA proposes to float a new registration scheme for retired/retiring persons in the next 2-3 months. There is, however, no immediate proposal to float new registration scheme in general category in view of huge backlog of registrants under Hudco pattern scheme and some backlog under general housing scheme.